

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-123/2003/812 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Mallika Dutta,
District & Sessions Judge,
Nalbari.

Dated Guwahati the 7th February, 2025.

Sub: **Commuted leave.**

Ref:- Your letter No.DJNB/489 dtd. 04.02.2025.

Madam,

With reference to the above, I am directed to inform you that your prayer for **commuted leave for 10 (ten) days w.e.f. 06.02.2025 to 15.02.2025, along with station leave permission, from the evening of 06.02.2025 till the morning of 17.02.2025** (suffixing 16.02.2025), has been granted, subject to the submission of your leave application in the prescribed format and your Leave Admissibility Report. The next senior most Judicial officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-123/2003/813-814/A, dated 7.2.25
Copy to.

1. The Principal Accountant General (A&E), Beltola, Guwahati for information.
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

